

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 217  
22/241-242/ND/2020

**IN THE MATTER OF:**  
**Amarjit Singh Chatha**

**...APPLICANT**

**Vs.**

**M/s. Moon Light Propbuild Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**Under Section 241-242**

**Order delivered on 27.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant**

**:Ms. Shivambika Sinha, Ms.  
Neelambika Singh, Advocates.**

**For the Respondent**

**:Mr. Akhil Shankhwar, Advocate  
for R2 & R3.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Petitioner as well as Learned Counsel for the Respondent. The Learned Counsel for the Petitioner has submitted that they have received an advance copy of the application moved by the Respondents. Since no application is listed for today's hearing, let this matter be listed on **02.03.2021**.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Meenu)